

PAPERS LAID ON THE TABLE

The Minister of State in the Ministry of Food and Agriculture (Dr. Ram Subhag Singh): Sir, I beg to lay on the Table a copy each of the following Reports:—

- (i) Annual Report of the Indian Central Arecanut Committee for the year 1962-63. [Placed in Library. See No. LT-2570/64].
- (ii) Annual Report of the Indian Central Oilseeds Committee for the year 1962-63. [Placed in Library. See No. LT-2571/64].

12.54 hrs.

CORRECTION OF ANSWER TO STARRED QUESTION NO. 614

The Deputy Minister in the Ministry of Railways (Shri S. V. Ramaswamy): With reference to Starred Question No. 614 which was answered in the Lok Sabha on 17th March, 1964, in reply to a Supplementary question put by Shri Bade as to whether one ice-cream vendor in Bombay was given a contract without calling tenders and the Public Accounts Committee had passed strictures against that contract, speaking from memory I stated as follows:—

“I believe it is mentioned in the report of the Public Accounts Committee. We are looking into it.”

Actually this forms the subject matter of a para in the Audit Report for 1964 and has still to go before the Public Accounts Committee and therefore, there could have been no question of the Public Accounts Committee having passed any strictures. As the House is aware, the Public Accounts Committee will go into this para along with other paras in the Audit Report, Railways, 1964, while examining the Railway Ministry in due course.

Shri Bade (Khargone): Sir, I want a clarification. The hon. Minister has

said that it is reported in the Audit Report, 1964. That is correct. But even then, was the contract given without tenders and there was a loss of Rs. 40,000/- in 1956? Up to this time what has the Government been doing? That was my question.

Shri S. V. Ramaswamy: In regard to the Audit Report I have mentioned the procedure to be followed. This will be taken up by the Public Accounts Committee in due course while examining the Railway Ministry, that is, both this paragraph and all other paragraphs. We will have to wait.

12.56 hrs.

DEMANDS FOR GRANTS—contd.
MINISTRY OF TRANSPORT—contd.

Mr. Speaker: The House will now take up further discussion and voting on the Demands for Grants under the control of the Ministry of Transport. The hon. Deputy Minister may continue his speech.

Shri P. K. Ghosh (Ranchi East): When is the hon. Minister going to reply?

Mr. Speaker: How long is the hon. Minister likely to take?

The Minister of Shipping in the Ministry of Transport (Shri Raj Bahadur): About an hour.

Mr. Speaker: I will call him at 2 o'clock then.

The Deputy Minister in the Ministry of Transport (Shri Mohiuddin): Mr. Speaker, Sir, the Indian Airlines Corporation and the Air India have been mentioned yesterday in the debate on the Demands for Grants of the Ministry of Transport. Air India's performance has been vrey good during the year 1962-63. It has established a reputation as one of the best international airlines. Shri Brij Raj Singh mentioned about his talk in the USA about the maintenance of the equipment of Air India. I am glad to say that Air